

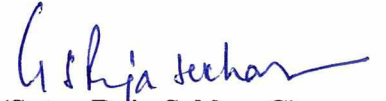
No. A-22012/3/2025-HRD 1/2775
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated 30th March, 2026

Office Order (No. 32/2026)

With the approval of the Competent Authority, Shri A. Bipin Menon, ITS:1997 Batch, is hereby transferred to the Department of Commerce.

2. He shall also hold the additional charge of the post of Trade Advisor in the Ministry of Textiles.
3. He shall hand over his charge at DGFT HQ to Shri C.K Mishra, Addl. DGFT who was transferred to DGFT HQ vide this Directorate's Office Order No. 30/2026 dated 24.03.2026.



(Satya Raja Sekhar G)

Joint Director General of Foreign Trade

E-mail: satya.grandhi@gov.in

Tel. No. 011-23038766

Copy to:

- i. Shri A. Bipin Menon, ITS:1997 Batch
- ii. Shri C.K. Mishra, Additional DGFT
- iii. PSO to DG, DGFT
- iv. PPS to all Additional DGFTs/ Statistical Advisor in HQ
- v. PA to all Joint DGFTs at DGFT (HQ)
- vi. RA, Kolkata
- vii. Under Secretary (E-1), Department of Commerce
- viii. Cash Section & CPAO, O/o DGFT (HQ.), New Delhi
- ix. HRD-II Section/RTI Section/Vigilance Section
- x. Office order file/ Guard file/ Personal file of the officer's concerned.